

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 15-07-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	D.B. Civil Misc. Appeal No. 107/15 Rashmi Sharma Vs. Ashwini Sharma	Sudesh Bansal	P.C. Bhandari
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
3	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Second Appeal No. 48/01 Kamal Chand Vs. Bheru Lal	Rinesh Gupta	N.U. Qazi
4	Sh. Sunit Awasthi, Advocate	S.B. Civil Misc. Appeal No. 2731/12 Smt. Snehlata Vs. Vinod Kumar Sharma	R.P. Singh	M.K. Jain
5	Smt. Alka Bhatnagar, Advocate	S.B. Civil First Appeal No. 244/10 Mukesh Saini Vs. Smt. Sushila	Mahesh Sharma	Alankar Khanna
6	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 197/90 Abida Bibi Vs. Vazir Ali	Ajeet Bhandari	R.K. Agarwal
7	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Bail Application No.15620 Abhishek Vs. State	Veyankatesh Garg	

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)